

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 596 /Admin. (Services)/2016

Dated: Allahabad: November 11, 2016

Subject: Regarding One day Orientation Programme to Sensitize the Judicial Officers Regarding Adoption Cases on 21.11.2016 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Adoption Trg. 2016/JTRI-1672 dated 27.10.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **One day Orientation Programme to Sensitize the Judicial Officers Regarding Adoption Cases scheduled to be held 21.11.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for aforesaid programme scheduled to be held on 21.11.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 596 (i)/Admin. (Services)/2016 dated: November 11, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**One Day Orientation Programme to Sensitize the Judicial Officers
Regarding Adoption Cases on 21.11.2016**

Sl. No	Name S/Sri	Designation	Place of posting
1.	Suresh Chandra Rana	Addl. District & Sessions Judge	Aligarh
2.	Sarvesh Kumar	Addl. District & Sessions Judge	Ambedkar Nagar
3.	Lallu Singh	Addl. District & Sessions Judge	Auraiya
4.	Jagdish Prasad-V	Addl. District & Sessions Judge	Azamgarh
5.	Lal Bahadur-II	Addl. District & Sessions Judge	Bahraich
6.	Nalin Kumar Srivastava	Addl. District & Sessions Judge	Budaun
7.	Pramod Kumar-I	Addl. District & Sessions Judge	Farrukhabad
8.	Ram Pal Singh-II	Addl. District & Sessions Judge	Firozabad
9.	Ram Naresh Maurya	Addl. District & Sessions Judge	Gautam Budha Nagar
10.	Smt. Deepa Jain	Addl. District & Sessions Judge	Hamirpur
11.	Amar Jeet Tripathi	Addl. District & Sessions Judge	Hapur
12.	Shyam Narayan Tripathi	Addl. District & Sessions Judge	Hathras
13.	Shri Nath Singh	Addl. District & Sessions Judge	Jalaun at Orai
14.	Buddhi Ram	Addl. District & Sessions Judge	Jaunpur
15.	Dr. Ajay Krishna Vishvesha	Addl. District & Sessions Judge	Jhansi
16.	Chandra Bhushan Singh	Addl. District & Sessions Judge	Kannauj
17.	Rajat Singh Jain	Addl. District & Sessions Judge	Kanpur Nagar
18.	Himanshu Bhatnagar	Addl. District & Sessions Judge	Kasganj
19.	Kaushalendra Yadav	Addl. District & Sessions Judge	Kaushambi
20.	Lal Mani	Addl. District & Sessions Judge	Kushinagar at Padrauna
21.	Vinod Kumar-III	Addl. District & Sessions Judge	Lakhimpur Kheri
22.	Syed Aftab Husain Rizvi	Addl. District & Sessions Judge	Lucknow
23.	Rajendra Kumar-III	Addl. District & Sessions Judge	Maharajganj
24.	Gajendra Kumar	Addl. District & Sessions Judge	Mahoba
25.	Gurpreet Singh Bawa	Addl. District & Sessions Judge	Mainpuri
26.	Ramesh Singh	Principal Judge, Family Court	Agra
27.	Km. Kumudni Verma	Principal Judge, Family Court	Allahabad
28.	Peeush Pandey	Principal Judge, Family Court	Baghpat
29.	Ram Sudh Singh	Principal Judge, Family Court	Ballia
30.	Ram Chandra-VI	Principal Judge, Family Court	Balrampur
31.	Pramod Kumar-III	Principal Judge, Family Court	Banda
32.	Harish Kumar-I	Principal Judge, Family Court	Bareilly
33.	Smt. Mridula Kumar	Principal Judge, Family Court	Basti
34.	Paras Nath Rai	Principal Judge, Family Court	Bijnor
35.	Ahmad Ullah Khan	Principal Judge, Family Court	Budaun
36.	Ram Pyare	Principal Judge, Family Court	Bulandshahar
37.	Suresh Chandra Arya	Principal Judge, Family Court	Chitrakoot
38.	Ram Kesh	Principal Judge, Family Court	Deoria
39.	Ram Adhar Ram	Principal Judge, Family Court	Etah
40.	Sangam Lal	Principal Judge, Family Court	Etawah
41.	Vishwa Nath	Principal Judge, Family Court	Faizabad
42.	Ram Ichchhuk Yadav	Principal Judge, Family Court	Fatehpur
43.	Shamsher Chandra Tripathi	Principal Judge, Family Court	Ghaziabad
44.	Chandra Pal Singh	Principal Judge, Family Court	Gonda
45.	Rajendra Prasad Srivastava-III	Principal Judge, Family Court	Gorakhpur
46.	Aejaz Ahmad Ansari	Principal Judge, Family Court	Hamirpur
47.	Kamlesh Dubey	Principal Judge, Family Court	Hapur
48.	Allah Rakhai	Principal Judge, Family Court	Hathras
49.	Sarvesh Chandra Pandey	Principal Judge, Family Court	Kanpur Nagar
50.	Avinash Narain Pandey	Principal Judge, Family Court	Lucknow